

National Company Law Tribunal

Allahabad Bench

CP NO. 1/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018

NAME OF THE COMPANY: M/s Amethi humes Pvt. Ltd.

SECTION OF THE COMPANIES ACT/ I & B CODE : U/S 424 of the Company Act, 2013.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

CP No.1/ALD/2017

The case is taken up out of turn. On being mentioned by counsel for both the parties as the arguing counsel is not available today.

Hence, matter is adjourned for hearing.

The matter to be listed on 8th February, 2018.

Date: 23/01/2018

Typed by
Jyoti
(Stenographer)

Sd_____

H.P. Chaturvedi,
Member(Judicial)